

From December 1980 to March 1981 the requirement of levy sugar for Delhi is about 21,306 tonnes and its value at the retail price of Rs. 3.50 per kg. which is effective from 1-12-1980 comes to Rs. 7,45,71,000/-. Thus the total requirement of levy sugar for Delhi for the financial year 1980-81 works out to 63,931.8 tonnes and its value comes to Rs. 19,60,54,530/-.

As regards freesale sugar, its consumption keeps on changing as per demand and supply and prices prevailing from time to time. It is, therefore, not possible to indicate the requirement of free-sale sugar for Delhi and its value.

(b) With the introduction of partial control on sugar with effect from 17-12-1979 the monthly levy sugar quotas of various States have been revived on the basis of their quotas obtained during partial control period immediately prior to decontrol of sugar on 16-8-1978. These Statewise monthly levy quotas total upto 2.71 lakh tonnes which quantity is being released each month for internal consumption and no shortfall/deficiency in the release of the said quantity of levy sugar is anticipated during the financial year 1980-81.

(c) With effect from 1-12-1980 levy sugar is being distributed at Rs. 3.50 per kg. The prices of freesale sugar in open market keeps on changing from time to time in accordance with demand and supply position and the present retail prices in important markets are around Rs. 7.50/Rs. 8.00 per kg.

#### **Rice export from Andhra Pradesh**

3902. SHRI P. RAJAGOPAL NAIDU: Will the Minister of AGRICULTURE be pleased to state the quantity of rice to be exported from Andhra Pradesh this year?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN):** Andhra Pradesh State Trading Corporation has been authorised to export a total quantity of 90,000 tonnes of non-Basmati rice during 1980-81.

#### **Collection of Sales Tax on Sugar from Khandsari Sugar Factories**

3903. SHRI P. RAJAGOPAL NAIDU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Sales tax is collected on sugar from Khandsari sugar factories after abolition of excise duty thereon; and

(b) if so, the percentage of sales tax collected in various States?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN):** (a) and (b). The Central Excise Duty on Khandsari which was abolished on 1-1-1979, was reimposed with effect from 29th October, 1979 and as such no sales tax is leviable by States on Khandsari.

#### **Central Grant for Tagore Memorial Hall at Madras**

3904. SHRI N. DENNIS: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether the Tagore Memorial Hall for which land was allotted by the Tamil Nadu State Government at the Cochin Estate ground at Greams Road in Madras has not yet been completed;

(b) whether any Central Grant has been given for the construction of this memorial; and

(c) the details of the steps taken by Central Government to complete this memorial to the great poet of India?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) The information is being collected from the State Government and will be laid on the Table of the House.

(b) No, Sir.

(c) Does not arise.

**E.E.C. aid likely for Soybean project**

3905. SHRI MOHD. ASRAR AHMAD: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government's attention has been drawn to a news item appearing in the 'Statesman' dt. 15-11-1980 under the heading "E.E.C. aid likely for Soybean projects" by an appraisal team of European Economic Community to Soybean Project of National Cooperative Development Corporation (N.C.D.C.); and

(b) if so, full particulars about this aid and how far this aid is likely to materialise and by which time?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes Sir.

(b) An integrated soyabean development project with assistance from E.E.C. is to be established in Madhya Pradesh and Uttar Pradesh which are the major soyabean growing States. Under the project, 4 soyabean processing units will be set up in Madhya Pradesh and 1 such unit in Uttar Pradesh in the cooperative sector. The amount of assistance from E.E.C. on this account is estimated to be of the order of Rs. 17.40 crores representing nearly 50 per cent of the total project cost. Out of the total assistance, Rs. 13.50 crores would account for the projects in Madhya Pradesh and Rs. 3.90 crores for that in Uttar Pradesh. The project reports prepared by the NCDC have been appraised by an Appraisal Team of E.E.C. The terms and

conditions of the aid are under negotiations. The agreement for the implementation of the scheme is expected to be finalised by the end of December, 1980. The project in Madhya Pradesh is likely to be completed in five years from the date of its commencement, and the project in Uttar Pradesh in two years.

भारतीय खाद्य निगम के गोदानों में खाद्यान्नों का स्टॉक और उन को हुई क्षति

3906. श्री काली चरण शर्मा : क्या कृषि मंत्री निम्नलिखित जानकारी दर्शाने वाला विवरण सभा पटल पर रखने की कृपा करेंगे कि :

(क) प्रत्येक राज्य में भारतीय खाद्य निगम के भण्डारों में उन खाद्यान्नों की कितनी मात्रा है जो कि 2 से 5 वर्ष पुराने हैं ;

(ख) गत तीन वर्षों के दौरान भारतीय खाद्य निगम के खाद्यान्नों की राज्य-वार तथा वर्ष-वार कितनी मात्रा नष्ट हुई अथवा उपयोग के काबिल नहीं रही ; और

(ग) इस अवधि के दौरान खाद्यान्नों के क्षतिग्रस्त हो जाने के लिए कितने अधिकारियों को उत्तरदायी पाया गया और उनके विरुद्ध क्या कार्यवाही की गई ?

कृषि तथा ग्रामीण पुनर्निर्माण मंत्रालय में राज्य मंत्री (श्री प्रार० बी० स्वामीनाथन) : (क) से (ग). अपेक्षित सूचना एकत्रित की जा रही है और सभा के पटल पर रख दी जाएगी।